

(d) what action Government propose to take against the erring officials/officers concerned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI V. VENKATASUBBAIAH): (a) Information has been collected from 36 departments and out of these, there are 13 officials who retired from Delhi Administration during 1982 but have not received their final payments regarding G.P. Fund etc.. Information from 12 departments is awaited.

(b) In 4 cases authority has been issued and payments are being made. In one case application for payment of GPF has not been received from the retiring official, 8 cases have been sent to the GPF cell which are being processed for payment.

(c) and (d) The Heads of Departments are being asked to review all such pending cases and wherever wilful negligence in finalisation of the G.P. Fund is noticed, suitable action will be taken against the erring officials.

Electronic Complex at Salt Lake

1036. PROF. SOURENDRA BHAT-TACHARJEE:

SHRI MAKHAN PAUL:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Central Government have turned down the proposal of the West Bengal Government for setting up an electronic industry complex in the Salt Lake City Complex near Calcutta for security reasons; and

(b) if so, what are the reasons for locating the Semi-conductor Complex Ltd. at Chandigarh which is also exposed to security risks?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M.S. SANJEEVI RAO): (a) As far as Department of Electronics (DOE) is concerned, no proposal from

West Bengal Government for setting up of an Electronic Complex in Salt Lake area has been turned down.

(b) The reasons locating the complex at Chandigarh are availability of scientific infrastructure, vicinity of industrial infrastructure, access to educational facilities and social amenities etc.

Setting up of institutes for entrepreneurial Development in Electronics

1037. PROF. SOURENDRA BHAT-TACHARJEE:

SHRI MAKHAN PAUL:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that in a recent seminar the Department of Electronics recommended the setting up of institutes for entrepreneurial development in the field of electronics;

(b) whether any such institute has been set up;

(c) whether any such institute is contemplated for the eastern region; and

(d) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) No, Sir.

(b) to (d) Do not arise.

Centres of Excellence for Research in Electronics

1038. PROF. SOURENDRA BHAT-TACHARJEE:

SHRI MAKHAN PAUL:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Department of Electronics has decided to set up centres of excellence for research in the field of electronics;

(b) if so, what is the criterion for setting up such centres; and